NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.80/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company Under Section		Sushant Agrawal & AnrVersus-Nav Technology Pvt.Ltd & Ors 397/398			
		nik. P.C.s.	For le	titioner (
1.	Mr. Dibano	ith Dey, Adv.		expendent.	
Į.	Mrs. Maryi Per. Bajs	in Againson, Adar ong heard, Ac	as por	respond	Sund San 05/01/2
	U	Banai Choudhung			

ORDER

- Ld. Counsel for the petitioners and the respondent nos. 1 to 6 and 8 is present.
- Ld. Counsel for both the parties made a joint statements that settlement process is going on. Keeping in

view of the submissions of the parties the case is adjourned to 05/03/2018.

List it on 05/03/2018.

(Jinan K.R.)

Member (J)

Jack Sarpording

(V.P.Singh) Member (J)

No. Dibaroth Rey Adu